

O.I.H.

GOVERNMENT OF INDIA

MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION

LOK SABHA

UNSTARRED QUESTION NO.1263

TO BE ANSWERED ON NOVEMBER 23, 2016

HOUSING FOR ALL

No. 1263

PROF. RAVINDRA VISHWANATH GAIKWAD:

SHRI SANGANNA AMARAPPA:

SHRI SUBHASH PATEL:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) the progress made by the Government in the direction of providing housing to every citizen by the year 2022 and the status of Housing for All Scheme in terms of target and achievement and fund allocation and utilisation, State and year-wise;

(b) whether the Government has constituted a task force to study ways to provide for proper housing to urban people and if so, the details thereof;

(c) whether the Government has started the work of identifying the land for constructing such houses and hired agencies for the same; and

(d) whether the Government proposes to provide free of cost houses to BPL families by 2022 and if so, the details thereof?

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ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN  
POVERTY ALLEVIATION

(RAO INDERJIT SINGH)

(a) & (b) : Government has launched 'Pradhan Mantri Awas Yojana- Housing for All (Urban)' Mission on 25.6.2015 to provide central assistance to States/UTs for providing housing to all eligible urban poor. The Mission Guidelines makes it incumbent upon the States/UTs to undertake demand survey for assessing actual demand of housing. Exact housing requirement under the Mission would, therefore, emerge once the demand assessment is completed by all States/Cities. Details of funds allocated and number of Houses constructed under the PMAY[U] Mission, State-wise, are Annexed.

(c): 'Land' and 'Colonisation' being State subjects, it is the responsibility of the State/UT/ ULB authorities concerned to identify and provide encumbrance free land in the projects under the PMAY(U) mission.

Under PMAY(Urban) Mission, States/UTs have been delegated the power to appraise and approve project proposals and have to approach the Ministry only for release of Central assistance for projects approved at the State level. The projects under the PMAY(U) mission are implemented by State/UT Governments/Urban Local Bodies.

(d): No such proposal is under consideration.

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## Pradhan Mantri Awas Yojana (Urban) - Housing for All (HFA)

### State wise Progress (including RAY & CLSS component)

[as on 15th November 2016]

Sl. No.	Name of the State/ UT	Cities included in mission	Cities for which project proposals considered	Financial Progress (Rs in Crore)		Physical Progress (Nos)		
				Central Assistance involved	Central Share Released	Houses involved (EWS)	Houses grounded for Construction	Houses Completed
1	Andhra Pradesh	84	59	2,940.55	369.91	1,94,884	5,671	1,052
2	Bihar	140	140	1,073.90	343.83	63,017	17,192	1,200
3	Chhattisgarh	36	35	309.89	165.36	20,627	3,153	1,110
4	Goa	14	4	0.11	0.11	5	-	5
5	Gujarat	171	120	1,673.45	799.33	1,20,782	59,515	14,062
6	Haryana	80	30	220.74	115.91	4,110	2,094	629
7	Himachal Pradesh	54	11	56.48	20.68	2,225	1,381	7
8	Jammu & Kashmir	25	5	30.06	7.61	1,308	15	62
9	Jharkhand	38	41	704.85	226.69	44,445	10,212	918
10	Karnataka	214	210	1,537.51	594.34	82,964	9,335	5,222
11	Kerala	93	35	288.98	27.90	17,508	613	136
12	Madhya Pradesh	165	122	1,119.94	463.56	67,893	29,467	535
13	Maharashtra	142	132	1,776.63	430.54	1,18,252	247	2,708
14	Orissa	112	44	791.27	280.05	46,708	4,105	1,003
15	Punjab	163	111	367.92	9.37	26,388	32	46
16	Rajasthan	183	67	658.34	322.50	36,080	13,449	10,429
17	TamilNadu	192	377	988.08	425.30	61,711	34,976	3,698
18	Telangana	68	66	1,234.04	465.62	81,920	3,346	139
19	Uttar Pradesh	628	55	287.92	136.55	8,912	1,073	3,033
20	Uttarakhand	89	39	199.41	93.88	7,835	1,503	657
21	West Bengal	125	123	1,852.25	464.17	1,22,915	20,007	838
<b>Sub- total (States) :-</b>		<b>2,816</b>	<b>1,826</b>	<b>18,112.31</b>	<b>5,763.20</b>	<b>11,30,489</b>	<b>2,17,386</b>	<b>47,489</b>
22	Arunachal Pradesh	29	4	77.39	56.61	1,536	1,536	-
23	Assam	97	11	365.19	0.09	24,345	4	1
24	Manipur	28	7	46.55	0.20	3,105	14	1
25	Meghalaya	10	3	0.09	0.09	7	7	-
26	Mizoram	23	8	163.98	15.89	10,451	127	38
27	Nagaland	23	6	192.92	16.23	11,137	599	455
28	Sikkim	8	1	0.02	0.02	1	1	-
29	Tripura	20	20	721.44	317.39	45,905	2,859	150
<b>Sub- total (NE States) :-</b>		<b>238</b>	<b>60</b>	<b>1,567.59</b>	<b>406.53</b>	<b>96,487</b>	<b>5,147</b>	<b>645</b>
30	A&N Island (UT)	1	-	-	-	-	-	-
31	Chandigarh (UT)	1	1	0.08	0.08	4	1	3
32	D&N Haveli (UT)	1	1	0.15	0.15	7	-	7
33	Daman & Diu (UT)	2	-	-	-	-	-	-
34	Delhi (UT)*	-	3	1.35	1.35	92	-	92
35	Lakshdweep (UT)*	-	-	-	-	-	-	-
36	Puducherry (UT)	6	2	0.17	0.17	9	9	-
<b>Sub- total (UT) :-</b>		<b>11</b>	<b>7</b>	<b>1.75</b>	<b>1.75</b>	<b>112</b>	<b>10</b>	<b>102</b>
<b>Grand Total :-</b> (as on CLSS Data with 30.10.16)		<b>3,065</b>	<b>1,893</b>	<b>19,682</b>	<b>6,171.48</b>	<b>12,27,088</b>	<b>2,22,543</b>	<b>48,236</b>

\* MoA not signed.

O/o- Deputy Chief (MIS)